

>

Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN : Now Papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of my senior colleague, Shri P. Chidambaram, I beg to lay on the Table a copy of the Mid-Year Economic Analysis, 2012-13 (Hindi and English versions).

(Placed in Library, See No. LT 7982/15/12)

THE MINISTER OF COMMERCE AND INDUSTRY AND MINISTER OF TEXTILES (SHRI ANAND SHARMA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7983/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2011-2012.

(Placed in Library, See No. LT 7984/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2011-2012.

(Placed in Library, See No. LT 7985/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7986/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2011-2012, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bengaluru, for the year 2011-2012.

(Placed in Library, See No. LT 7987/15/12)

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 2011-2012.
- (ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7988/15/12)

- (b) (i) Review by the Government of the working of the Jute Corporation of India Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Jute Corporation of India Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7989/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7990/15/12)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7991/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7992/15/12)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7993/15/12)

- (11)
- (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2011-2012.

(Placed in Library, See No. LT 7994/15/12)

- (12)
- (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2011-2012,

(Placed in Library, See No. LT 7995/15/12)

- (13)
- (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2011-2012.

(Placed in Library, See No. LT 7996/15/12)

- (14)
- (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cotton Textiles Export Promotion Council, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7997/15/12)

(15) A copy of the Notification No. S.O. 2287(E) (Hindi and English versions) published in Gazette of India dated 24th September, 2012 reconstituting the members of the National Jute Board for a period of two years issued under sub-section (1) of Section 3 of the National Jute Board Act, 2008.

(Placed in Library, See No. LT 7998/15/12)

(16) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of Section 3 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987:-

- (i) S.O. 2511(E) published in Gazette of India dated 17th October, 2012 exempting State Agencies from the operation of the Order No.S.O.88(E) dated 17.1.2012 upto 15th November, 2012 from the Khariff Marketing Season 2012-13.
- (ii) S.O. 2362 (E) published in Gazette of India dated 31st October, 2012 mandating 100% packaging of Foodgrains

and Sugar in jute packaging material under Section 3(1) of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987 expiring on 30th September, 2012 has been extended for a further period of two months or until further orders, whichever is earlier.

- (iii) S.O. 2659(E) published in Gazette of India dated 31st October, 2012 mandating 100% packaging of Foodgrains and Sugar in jute packaging material for the year 2012-13.

(Placed in Library, See No. LT 7999/15/12)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Kandla for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 2011-2012.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, Kandla, for the year 2011-2012.

(Placed in Library, See No. LT 8000/15/12)

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2011-2012.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Cochin Port Trust, Cochin, for the year 2011-2012.

(Placed in Library, See No. LT 8001/15/12)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the year 2011-2012.
- (ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8002/15/12)

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Bombay Dock Labour Board, Mumbai, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Dock Labour Board, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 8003/15/12)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major

Port Trust Act, 1963:-

- (i) G.S.R.811 (E) published in Gazette of India dated 5th November, 2012 approving the Jawaharlal Nehru Port Trust Employees (Retirement) Third Amendment Regulations, 2012.
- (ii) G.S.R.776 (E) published in Gazette of India dated 19th October, 2012 approving the Mormugao Port Employees' (Medical Attendance) (Amendment) Regulations, 2012.

(Placed in Library, See No. LT 8004/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the BEML Limited, Bangalore, for the year 2011-2012.
- (ii) Annual Report of the BEML Limited, Bangalore, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8005/15/12)

- (b) (i) Statement regarding Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2011-2012.

- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2011-2012 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8006/15/12)

- (c) (i) Statement regarding Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2011-2012.
- (ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8007/15/12)

- (d) (i) Statement regarding Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2011-2012.
- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8008/15/12)

(2) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards, 2011-2012.

(Placed in Library, See No. LT 8009/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering Uttarkashi, Uttarakhand, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the the Nehru Institute of Mountaineering

Uttarkashi, Uttarakhand, for the year 2011-2012.

(Placed in Library, See No. LT 8010/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2011-2012.

(Placed in Library, See No. LT 8011/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2011-2012.

(Placed in Library, See No. LT 8012/15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2011-2012.

(Placed in Library, See No. LT 8013/15/12)

(7) A copy of the Ministry of Defence, Coast Guard Additional Director General Recruitment Rules, 2012 (Hindi and English versions) published in Notification No. S.R.O. 22 in weekly Gazette of India dated 14th April, 2012 under sub-section (2) of section 123 of the Coast Guard Act, 1978.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8014/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): On behalf of my colleague, Shrimati D. Purandeswari, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2011-2012.

(Placed in Library, See No. LT 8015/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2011-2012.

(Placed in Library, See No. LT 8016/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Kolkata, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Kolkata, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board, Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 8017/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8018/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 8019/15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 8020/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8021/15/12)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports,

Chennai, for the year 2011-2012.

(Placed in Library, See No. LT 8022/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2011-2012.

(Placed in Library, See No. LT 8023/15/12)

(10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8024/15/12)

(11) A copy of the Notification No. G.S.R. 682(E) (Hindi and English versions) published in Gazette of India dated 12th September, 2012 containing Corrigendum to the Notification No. G.S.R. 381(E) dated 24th May, 2012 issued under Foreign Trade (Development and Regulation) Act, 1992.

(Placed in Library, See No. LT 8025/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Artificial Limbs Manufacturing Corporation of India and the Ministry of Social Justice and Empowerment for the year 2012-2013.

(Placed in Library, See No. LT 8026/15/12)

THE MINISTER OF COMMERCE AND INDUSTRY AND MINISTER OF TEXTILES (SHRI ANAND SHARMA): On behalf of my colleague, Dr. S. Jagathrakshakan, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2011-2012.

(Placed in Library, See No. LT 8027/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2011-2012.

(Placed in Library, See No. LT 8028/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Crew BOS Academy, Haryana (Placement Linked Skill Development Programme), Manesar, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Crew BOS Academy, Haryana (Placement Linked Skill Development Programme), Manesar, for the year 2011-2012.
- (Placed in Library, See No. LT 8029/15/12)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Entrepreneurship Development Madhya Pradesh (Placement Linked Skill Development Programme), Bhopal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Entrepreneurship Development Madhya Pradesh (Placement Linked Skill Development Programme), Bhopal, for the year 2011-2012.
- (Placed in Library, See No. LT 8030/15/12)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Webcon Consulting (India) Limited (formerly West Bangal Consultancy Organisation Limited), Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Webcon Consulting (India) Limited (formerly West Bangal Consultancy Organisation Limited), Kolkata, for the year 2011-2012.
- (Placed in Library, See No. LT 8031/15/12)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2011-2012.
- (Placed in Library, See No. LT 8032/15/12)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Alappuzha Coir Cluster Development Society, Kerala, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Alappuzha Coir Cluster Development Society, Kerala, for the year 2011-2012.
- (Placed in Library, See No. LT 8033/15/12)
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Marathwada Auto Cluster, Aurangabad, Maharashtra, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marathwada Auto Cluster,

Aurangabad, Maharashtra, for the year 2010-2011.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 8034/15/12)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Foundry Cluster Development Association, West Bengal, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Foundry Cluster Development Association, West Bengal, for the year 2011-2012.

(Placed in Library, See No. LT 8035/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2011-2012.
(2) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 8036/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table: –

- (1) A copy each of the following papers (Hindi and English versions):-
(i) Report of the National Commission for Safai Karamcharis, New Delhi, for the year 2001-2002.
(ii) Explanatory Memorandum on the Annual Report of the National Commission for Safai Karamcharis, New Delhi, for the year 2001-2002.
(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8037/15/12)

(3) A copy of the Report (Hindi and English versions) on the Protection of Civil Rights Act, 1955 for the year 2010 under Section 15A (4) of the Protection of Civil Rights Act, 1955.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8038/15/12)

(5) A copy of the Report (Hindi and English versions) on the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 for the year 2010 under section 21 (4) of the Scheduled Castes and the Scheduled Tribes (Prevention

of Atrocities) Act, 1989.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8039/15/12)

- (7) A copy each of the following papers (Hindi and English versions):-

- (i) First Special Report of the National Commission for Scheduled Castes, New Delhi, for the period 1.4.2006 - 30.9.2006.
- (ii) Explanatory Memorandum on the First Special Report of the National Commission for Scheduled Castes, New Delhi, for the period 1.4.2006 - 30.9.2006.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8040/15/12)

...(Interruptions)
